

ABOUT RGNUL

The Rajiv Gandhi National University of Law, Patiala (RGNUL) is an autonomous National Law University (NLU) established under the second wave of reforms instituted by the Bar Council of India. Established in 2006, RGNUL has garnered a pan-India reputation as a stellar institution for legal research and education. In May 2015, RGNUL became the first and the only NLU to have been accredited by the National Assessment and Accreditation Council (NAAC) with an 'A' grade. In March 2018, RGNUL was amongst the four NLUs to have been granted autonomous status by the University Grants Commission. The University has been ranked among the top 10 law schools in India in the National Institutional Ranking Framework (NIRF), by the Union Ministry of Human Resource Development, Government of India.

OUR VISION

Our endeavour is to serve the society through reforms in legal services by way of preparing professionally competent lawyers, inquisitive researchers, able administrators, conscientious judicial officers, and above all, socially responsible citizens, who shall be wholeheartedly and continuously engaged in the process of nation building." In continuance to fulfill this vision and keep the essence of learning in RGNUL alive, we'll be organizing the 11th RGNUL National Moot Court Competition 2023.



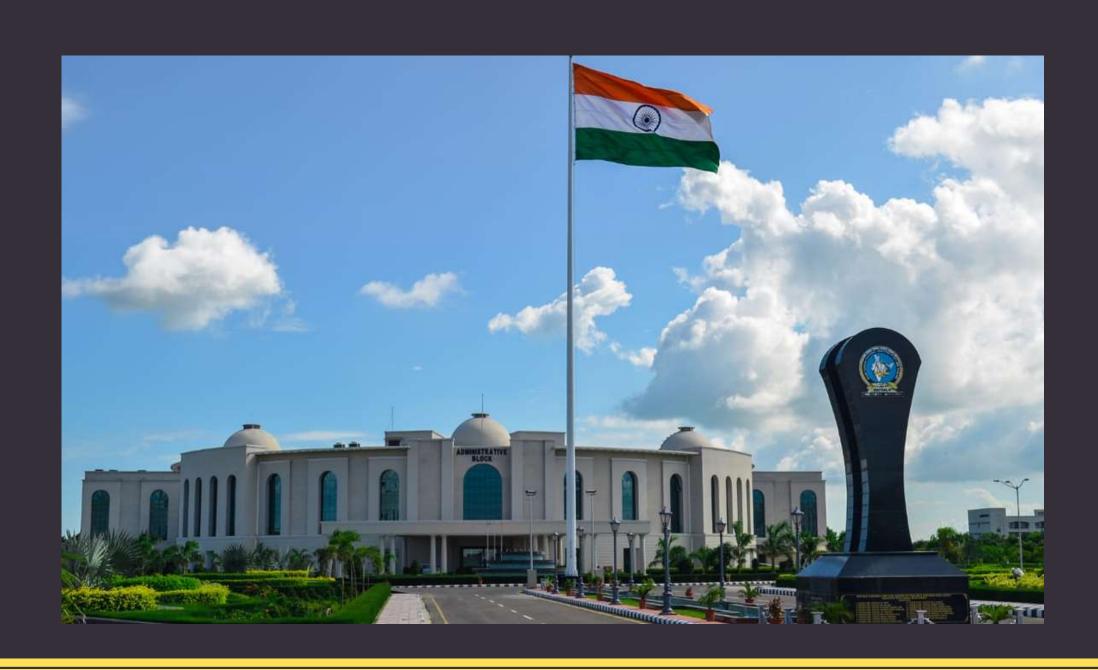


ABOUT RGNUL MCC

Rajiv Gandhi National University of Law, Punjab has always envisioned serving the society through reforms in legal services by way of preparing professionally competent lawyers. The current moot is a complete reflection of the motto of our university which is 'knowledge empowers'. Mooting is always an integral part of a law student's life, and thus, finds a very regular mention at our university. To further the mooting culture of our university and to provide the participants with a platform to showcase their advocacy, the University organizes various moot court competitions. The RGNUL Moot Court Committee is one of the leading and most active committees here at RGNUL, the significance of the committee is immense. The committee has been known for organizing various moots and related activities aimed at promoting a positive sense for mooting culture. The committee also facilitates the allotment of various national and international moot court competitions to the teams who proudly represent RGNUL in these competitions.

ABOUT CASCL

RGNUL has established a Centre for Advanced Studies in Criminal Law (CASCL) to undertake advanced study and research in the emerging areas of criminal law. The Centre aims to bring about reforms in the substantive and procedural criminal law in view of the modern crime scenario; development of sound criminal justice policy and practice; to generate respect for human rights and the rule of law in the administration of criminal justice; training and technical assistance to agencies concerned with the administration of criminal justice; renewal of sentencing policies and correctional systems; revamping justice to the victims of crime, and legal aid and speedy disposal of the criminal cases.



About the 11th RGNUL National Moot Court Competition, 2023

The Rajiv Gandhi National University of Law's flagship moot has grown into one of the biggest in the nation. The goal is to develop competent and talented lawyers and inquisitive researchers in order to help society through legal reforms. It was with this objective in mind that the idea for this Flagship moot was first conceived. Since the competition's inception in 2011, students from all across the country have joined us in rendering it a success. Previously, the RGNUL Moot Court Competition focused on enthralling aspects of Competition Law, Constitutional Law, and Criminal Law.

The RGNUL Moot Court Committee is elated to inform you that the 11th edition of the moot will be in the form of a Trial Advocacy in association with the Centre for Advanced Studies in Criminal Law, RGNUL. This edition's moot proposition has been drafted to test the knowledge, research aptitude and application of law by the participants on various aspects of Criminal Law and Trial Advocacy.

The Winners and Runners-up of the 11th edition will receive cash prizes of INR 30,000 and INR 20,000 respectively, in addition to other awards and opportunities from our collaborators. The Best Orator (Preliminary Rounds), the Best Written Submissions and the Best Researcher will also be felicitated with awards and cash prize.

The moot shall be organized on-campus (offline) from the 6th-8th of April 2023. The registration for the moot shall open in the last week of January 2023. A total of 30 slots are available for the moot, meaning thereby that the registration for the moot shall take place on a first-come-first-serve basis. The interested teams are requested to get their Universities provisionally registered by filling the Google form given in the Rulebook. Upon receiving the acknowledgment of the provisional registration, participants are requested to follow the procedure given in the Rules for final registration. The Registration fee for the moot is INR 6,000/-.

List of Important Dates

Notification of the Competition and release of the Moot Proposition	Second week of February, 2023
Last Date of Registration (Submission of Registration Form via Email/Google Form)	5th March, 2023
Last Day of Seeking Clarifications	10th March, 2023
Release of Clarifications	15th March, 2023
Last Date of Submission of Soft Copy of Written Submission	20th March, 2023
Last Day of Mailing Travel Form via Email	25th March, 2023
Draw of Lots and Exchange of Written Submission	6th April, 2023
Researcher's Test	6th April. 2023
Preliminary Rounds	7th April, 2023
Quarter-Final and Semi-Final Rounds	7th April, 2023
Final Rounds	8th April, 2023
Valedictory and Prize Distribution	8th April,2023



PATRON-IN-CHIEF



PATRON



Prof. (Dr.) G.S. Bajpai Vice-Chancellor, RGNUL, Punjab



Prof. (Dr.) Anand Pawar Registrar, RGNUL, Punjab

FACULTY COORDINATOR

Dr. Geetika Walia

Faculty Co-ordinator,
Moot Court Committee, RGNUL, Punjab

ORGANISING COMMITTEE MCC
RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

Dr. Abhinandan Bassi Dr. Neha K Chawla Dr. Wazida Rehman Mr. Anubhav Kumar Dr. Siddharth Dahiya

ORGANISING COMMITTEE CASCL
RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

Prof. (Dr.) Sharanjit Dr. Basant Singh Mr. Anubhav Kumar

STUDENT CONVENORS

Divyank Tikkha No.- +91 6370536607

Agam Bansal Ph. No.- +91 9465672332 Kushagra Kaul Ph. No.- +91 8826486908

Pratyush Pandey Ph. No.- +91 6388145957

rgnulmcc@instagram.com rgnulcascl@instagram.com

rgnulmcc@linkedin.com rgnulcascl@linkedin.com

